

Shifting of Small Industries Service Institute

1806. SHRI H.C. SRIKANTIAH: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to shift the Small Industries Service Institute from Bangalore to Hassan to develop Hassan district which is an industrially backward district; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) No, Sir.

(b) Does not arise.

Allotment of Maruti 1000 CC Cars

1807. SHRI H.C. SRIKANTIAH: Will the PRIME MINISTER be pleased to state:

(a) whether Maruti 1000 CC cars have been allotted to public in Karnataka;

(b) if so, the number of cars allotted so far;

(c) the total number of bookings for this car so far;

(d) the ex-factory price of Maruti 1000 standard and air conditioned models;

(e) whether there is any proposal to reduce the price; and

(f) the number of 1000 CC cars released during 1990?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). 36 Maruti 1000 CC cars have been despatched to dealers in the State of Karnataka upto 31.12.1990. These

cars are sold by dealers to customers who hold a matured booking for this model.

(c) The total number of retained bookings for the Maruti 1000 CC Car in the State of Karnataka was 920.

(d) The ex-factory price of the Maruti 1000 CC car (excluding dealers' commission) is as follows:-

(i) Maruti 1000 CC Standard Car Rs. 3,19,152.00

(ii) Maruti 1000 cc A/C Car Rs. 3,48,150.00

(e) No, Sir.

(f) 926 Maruti 1000 cc cars were despatched during 1990.

Atrocities on SCs and STs

1808. SHRI KALP NATH RAI:
SHRI K.D. SULTANPURI:

Will the PRIME MINISTER be pleased to state:

(a) the number of cases of atrocities on Scheduled Castes and Scheduled Tribes which took place during the last one year, State-wise; and

(b) the steps being taken to ensure the security and welfare of these communities?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Information is given below in two Statements (Statement-I for Scheduled Castes and Statement-II for Scheduled Tribes).

(b) The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities)